



ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2019

NAME OF THE COMPANY: Bhansali Engineering Polymers Ltd V/s Crown Alba Writing Instruments India Pvt Ltd

SECTION OF I & B CODE: 60(5) & 18(1) IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	O.P. Mishra	SPP	ED	
2.	Babita Jain	PCS	RP	

CA No. 102/2019 in CP No. (IB) 211/2019

Sh. O.P Mishra, SPP for the ED and Ms. Babita Jain, PCS for the RP are present.

Learned counsel appears for the Respondent also files reply to the IA a copy thereof be provided to the PCS appearing for the RP.

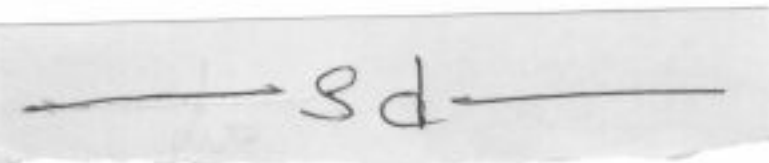
She seeks further time to deal with the same by filing rejoinder.

Hence, time is granted.

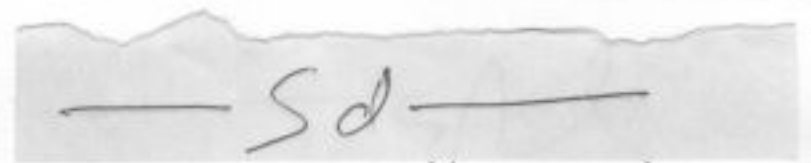
List the matter on 26th August, 2019

Meanwhile, interim observation made by this Court on 9.7.2019 to continue.

Dated: 22.07.2019



SAROJ RAJWARE,
MEMBER (T)



H.P. CHATURVEDI,
MEMBER (J)